

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-CW-2-2021  
(WP No. 21 -2021 filing)

Usha Kerkar and anr

..... Petitioner

V e r s u s

Rajaram V. Kalangutkar (Dec.)  
thr. Lrs.

..... Respondents

Adv. Parag Rao for the Petitioner.

**CORAM: DAMA SESHADRI NAIDU, J.**  
**DATE: 5th January, 2021.**

**ORDER:**

Issue notice to the respondent nos.1 (a), 1 (b) and 2, returnable on  
19/1/2021.

2. Post the matter on 19/1/2021.

**DAMA SESHADRI NAIDU, J.**

**AP/-**